

HIGH COURT OF CHHATTISGARH AT BILASPUR


NOTIFICATION

No. 572/Reg.(J)/2017

Bilaspur, date 17/01/2017

It is hereby notified that henceforth any fresh case is filed, the advocates/ litigants may mention the mobile number and e-mail address of the parties in the cause title of the case, so that listing information may be given to the parties, with effect from 23<sup>rd</sup> January, 2017.

By order of Hon'ble the Chief Justice,

  
(Ramashankar Prasad)  
Registrar (Judicial)